

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF POSTS**

**LOK SABHA  
UNSTARRED QUESTION NO.5321  
TO BE ANSWERED ON 28<sup>TH</sup> MARCH, 2018**

**INDIRA VIKAS PATRA**

5321. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Small Savings Scheme of Indira Vikas Patra has been discontinued and over Rupees Nine Hundred crore is lying unclaimed with the Government as outstanding amount and if so, the details thereof, State/UT-wise;
- (b) the steps taken by the Government to disburse the aforesaid unclaimed money; and
- (c) the steps taken by the Government to utilize the said amount?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) Yes, the Small Savings Scheme of Indira Vikas Patra has been discontinued. The circle wise balances are being collected and will be submitted in due course.
- (b) The amount lying unclaimed under Indira Vikas Patra can not be disbursed unless the Patras are presented at the Post Office by the customers. No application was necessary for purchase of IVPs and the certificates issued under the scheme did not bear the name/particulars of the purchaser. Any person presenting the Patras at the Post Office is entitled to receive the maturity value.
- (c) Senior Citizen Welfare Fund has been established by the Government to utilize the unclaimed money in the Post Office Small Savings Schemes vide Gazette Notification No. 24 dated 14.05.2015 issued by Ministry of Law and Justice (Legislative Department).

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